## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.S.P. No. 106/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

MBMBBR (1)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: M/s. Provenance Land Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

1' Hewart the Adult - 4 community

## <u>Common Order</u> <u>TCSP No. 105/230-232/NCLT/MB/MAH/2017</u> <u>TCSP No. 106/230-232/NCLT/MB/MAH/2017</u>

At request of the Petitioner Counsel, this Bench hereby directs the Regional Director and the Official Liquidator to file their Reports two days before next date of hearing.

At request of the parties, list this matter for final hearing on 9.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)